IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 600 of 2016

Dhirendra Kumar Singh … Appellant

Versus

The State of Jharkhand through CBI … Respondent

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Shashank S. Prasad , Adv.
For the CBI : Mr. Rohit Sinha, Adv.

03 / **09.07.2020** Heard the parties through Video Conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal six weeks after the lockdown is over.

(**ANIL KUMAR CHOUDHARY, J.)**

Smita/-